

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5778  
ANSWERED ON:11.05.2012  
MEDICINES FOR PRESCRIPTION  
Das Shri Ram Sundar;Karwariya Shri Kapil Muni

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Medical Council of India (MCI) has drawn any Code of Conduct to be observed by the doctors;
- (b) if so, the details thereof;
- (c) whether attention of the Government has been drawn to reports about certain unethical practices being followed by some doctors in prescribing medicines to the patients;
- (d) if so, the details thereof;
- (e) whether the MCI has finalised any list of medicines which are to be prescribed by the hospitals managed or aided by the Government; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): Yes.

(b): The Indian Medical Council (Professional conduct, Etiquette and Ethics) Regulations, 2002 deals with code of medical ethics of the registered medical practitioners, duties and responsibilities of physician towards patients, public and paramedical professionals. It also provides for punishment and disciplinary action for unethical acts and misconduct of the doctors.

(c): Some cases have been reported by media against unethical practices being followed by some doctors in prescribing medicines to the patients. However no specific cases on such practices have been reported to this Ministry.

(d): Does not arise.

(e) & (f): Though the Medical Council of India (MCI) has not finalized any list of medicines which are to be prescribed by the hospitals managed or aided by the Government, the Indian Medical Council (Professional conduct, Etiquette and Ethics) Regulations, 2002 provides that as far as possible every physician should prescribe drugs with generic names and ensure rationale prescription and use of drugs.